

7/8/2000

Mr. R.S. Sahija, Counsel for the
applicant.

Learned Counsel for the
applicant submits that he has
instructions from the applicant
to withdraw this application and
he may be permitted to do so.
Permitted.

The application is dismissed
as withdrawn.

[Signature]
(Gopal Singh)
Adm. member

[Signature]
(B.S. Raikoti)
Vice chairman

Part II and IM destroyed
in my presence on 02.08.02
under the supervision of
section officer (1) as per
order dated 10/11/01

[Signature]
Section officer (Record)

Copy of order
sent to counsel
for App. in
vide no 25/
do 22/8/2000

ADP
for comm
for App.
with 5/5/01
AC